

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**RADIUS ESTATE PROJECTS PRIVATE LIMITED**  
**OPERATING IN REAL ESTATE INDUSTRY AT MUMBAI**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Radius Estate Projects Private Limited U45201MH2014PTC258381
2.	Address of the registered office	ONE BKC, A Wing 1401, Plot No. C-66, G Block, Bandra Kurla Complex, Bandra (East), Mumbai Bandra Suburban MH 400051 IN. Company has since vacated it and is currently operating from C wing 607 in the same building.
3.	URL of website	<a href="http://radiusestateprojects.com/">http://radiusestateprojects.com/</a>
4.	Details of place where majority of fixed assets are located	Land admeasuring 21,774.10 sq. mtrs (Plot 1) bearing CS No H/401, H/402, H/415 to H/438 along with unsold and sold units in Project Avenue 54 to be constructed thereon, situated at Village Bandra, Santacruz W, Mumbai 400 054
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Not Applicable
7.	Number of employees/ workmen	Awaiting a confirmation from the erstwhile management of the Corporate Debtor
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The Resolution Professional will share the documents through electronic mail and/or Virtual Data Room in accordance with the provisions of the Code and Regulations made thereunder.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The documents that may be shared through email or virtual data room as may be shared by the Resolution Professional as mentioned above.
10.	Last date for receipt of expression of interest	May 21, 2023
11.	Date of issue of provisional list of prospective resolution applicants	May 31, 2023
12.	Last date for submission of objections to provisional list	June 5, 2023
13.	Process email id to submit EOI	<a href="mailto:cirp.repl@gmail.com">cirp.repl@gmail.com</a>

0. The Resolution Professional ("RP")/ Committee of Creditors ("CoC") shall have discretion to change the criteria for the EOI at any point of time.
1. The RP/CoC reserves the right to cancel or modify the process/ application without assigning any reason and without any liability whatsoever.
2. Subject to grant of extension by the Hon'ble NCLT, Mumbai Bench under the Application that may be preferred by the RP u/s 12 of the Code at the relevant point of time with the approval of the Committee of Creditors of the Corporate Debtor, as initial period of 180 days and exclusion granted by Hon'ble Bench for 465 days vide order dated February 17, 2023 in IA 585 of 2023 from the date of insolvency commencement date is expiring on June 13, 2023.
3. Detailed invitation for Expression of interest specifying criteria, eligibility norms under Section 25(2)(h) of the Code etc. is available at the address provided below and can also be requested by writing an email to [cirp.repl@gmail.com](mailto:cirp.repl@gmail.com).

VITHAL  
MADHUKAR  
DAHAKAR  
DAHAKAR  
Date: 2023.05.04  
16:24:47 +05'30'

**Vithal M. Dahake**  
**Resolution Professional**

**In the matter of Radius Estate Projects Private Limited**  
**(Earlier Vishwaroop Realtors Private Limited)**

Regn. No: IBBI/IPA-003/IP-N000117/2017-2018/11296

AFA No. AA3/11296/02/160124/300862 valid till 16-01-2024

**Address registered with IBBI:**

Flat 2C/22, Bella Building C wing,  
Aditya Garden Society, Near RMD Sinhagad College,  
Warje, Pune, 411-058.

E-mail Id registered with IBBI: [vm.dahake@rediffmail.com](mailto:vm.dahake@rediffmail.com)

**Process specific address for correspondence:**

C/o. 405-408, Hind Rajasthan Building,  
D. S. Phalke Road, Dadar East, Mumbai 400014

Process specific email ID for correspondence: [cirp.repl@gmail.com](mailto:cirp.repl@gmail.com)

Process specific website for correspondence: <http://radiusestateprojects.com/>

**Date: May 6, 2023**

**Place: Mumbai**

**ADDENDUM TO FORM G  
INVITATION FOR EXPRESSION OF INTEREST FOR  
RADIUS ESTATE PROJECTS PRIVATE LIMITED  
OPERATING IN REAL ESTATE INDUSTRY AT MUMBAI**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

In supersession of earlier public announcement as issues by the undersigned regarding Invitation of Expression of Interest for submission of resolution plan in **RADIUS ESTATE PROJECTS PRIVATE LIMITED on May 6, 2023. It is informed that revised timelines for submission of EOI will be as under:**

<b>RELEVANT PARTICULARS</b>		
10.	Last date for receipt of expression of interest	June 30, 2023
11.	Date of issue of provisional list of prospective resolution applicants	July 10, 2023
12.	Last date for submission of objections to provisional list	July 15, 2023
13.	Process email id to submit EOI	cirp.reppl@gmail.com

Note: The other contents and terms of the Form -G dated May 6, 2023, shall remain the same. Further, the existing prospective resolution applicant(s) who have submitted their Expression of Interest by May 21, 2023, in response to Form G dated May 6, 2023, need not submit again.

**SD/-**

**Vithal M. Dahake**

**Resolution Professional**

**In the matter of Radius Estate Projects Private Limited**

(Earlier Vishwaroop Realtors Private Limited)

Regn. No: IBBI/IPA-003/IP-N000117/2017-2018/11296

AFA No. AA3/11296/02/160124/300862 valid till 16-01-2024

**Process specific address for correspondence:**

**Incorp Restructuring Services LLP**

405-408, Hind Rajasthan Building,

D. S. Phalke Road, Dadar East, Mumbai 400014

Process specific email ID for correspondence: [cirp.reppl@gmail.com](mailto:cirp.reppl@gmail.com)

Process specific website for correspondence: <http://radiusestateprojects.com/>

**Date: June 15, 2023**

**Place: Mumbai**

**ADDENDUM TO FORM G  
INVITATION FOR EXPRESSION OF INTEREST FOR  
RADIUS ESTATE PROJECTS PRIVATE LIMITED  
OPERATING IN REAL ESTATE INDUSTRY AT MUMBAI**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

In supersession of earlier public announcement as issues by the undersigned regarding Invitation of Expression of Interest for submission of resolution plan in **Radius Estate Projects Private Limited on May 6, 2023, and June 15, 2023. It is informed that revised timelines for submission of EOI will be as under:**

<b>RELEVANT PARTICULARS</b>		
10.	Last date for receipt of expression of interest	July 28, 2023
11.	Date of issue of provisional list of prospective resolution applicants	August 7, 2023
12.	Last date for submission of objections to provisional list	August 12, 2023
13.	Process email id to submit EOI	cirp.reppl@gmail.com

Note: The other contents and terms of the Form -G dated May 6, 2023, and June 15, 2023, shall remain the same. Further, the existing prospective resolution applicant(s) who have submitted their Expression of Interest by May 21, 2023, and June 30, 2023, in response to Form G dated May 6, 2023, and June 15, 2023, need not submit again.

**SD/-**

**Vithal M. Dahake**

**Resolution Professional**

**In the matter of Radius Estate Projects Private Limited**

(Earlier Vishwaroop Realtors Private Limited)

Regn. No: IBBI/IPA-003/IP-N000117/2017-2018/11296

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**Date: July 15, 2023**

**Place: Mumbai**